

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5337
ANSWERED ON:13.12.2010
INDUSTRIAL LICENCE IN TOBACCO SECTOR
Pakkirappa Shri S.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is not allowing any new industrial licence in tobacco sector;and
- (b) if so, the details thereof and the reasons therefor ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Yes, Madam. The manufacture of Cigars and Cigarettes using tobacco is subject to compulsory industrial licensing. The Government is not encouraging setting up of new units for manufacture of Cigarettes on public health considerations.